HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 28th May, 2013

No. HCM/MJS/T-1/92-Estt./ 2952 On being promoted on regular basis from Grade-III to Grade-III of the Manipur Judicial Service vide order No. 4/4/92-Judl/L(Pt) dated 23-05-2013 of Govt. of Manipur, Shri Yumkham Rother, who is now working as Civil Judge (Jr. Divn.)/JMFC, Imphal West is posted as Chief Judicial Magistrate, Churachandpur.

He shall hand over the charge of his Court and office to the Civil Judge (Jr. Divn.)/JMFC, Imphal and proceed to join his new assignment immediately.

No. HCM/MJS/T-1/92-Estt./ 2953 On being promoted on regular basis from Grade-III to Grade –II of the Manipur Judicial Service vide order No. 4/4/92-Judl/L(Pt) dated 23-05-2013 of Govt. of Manipur, Smt. Binny Ngangom, who is now working as Civil Judge (Jr. Divn.)/JMFC, Thoubal is posted as Chief Judicial Magistrate, Tamenglong.

She shall hand over the charge of her Court and office to the Civil Judge (Sr. Divn.)/CJM, Thoubal and proceed to join her new assignment immediately.

By Order etc. Sd/-

REGISTRAR HIGH COURT OF MANIPUR

Endt. No. HCM/MJS/T-1/92-Estt./ 2954 - 66

Dated 28-05-2013

Copy to:

- 1. The Accountant General (A&E), Manipur.
- 2. Secretary (Law), Govt. of Manipur for information
- 3. The District & Sessions Judge, Manipur East/Manipur West.
- 4. Shri Yumkham Rother, Civil Judge (Jr. Divn.)/JMFC, Imphal West.
- 5. Smt. Binny Ngangom, Civil Judge (Jr. Divn.)/JMFC, Thoubal.
- 6. All the Chief Judicial Magistrates. / Gir Trudge (Tr. Divn) / JMFC, Imphal.
- 7. The Director Printing and Stationery, Govt. of Manipur for publication of the above notification in the official gazette.
- 8. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- 9. The Treasury Officer, Imphal.
- 10. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, Judge High Court of Manipur.
- 11 The System Officer, High Court of Manipur for uploading the notification in the Official Website.
- 12. Guard File/Office Board
- 13. Concerned File.

HIGH COURT OF MANIPUR